

| | Problem encountered | Solution provided by GSTN on GST portal |
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| 1 | Mismatch in name as per VAT-TIN/Service Tax-TIB and that in CBDT | Making the Name as per PAN editable in the application for proprietors, where details of Authorized signatories were auto-populated to correct any differences between Name as per VAT and Name as per PAN |
| 2 | Mismatch of names where middle name is not there (in such cases one space was being added when name data was downloaded from CBDT database.) | Removing all spaces from name as per PAN validation to avoid appearance of spaces in PAN because of missing middle name |
| 3 | Mismatch arising out of First Name, Last Name and Middle Name as given in VAT/Service Tax TIN with that in PAN | Concatenation of First name, Middle Name & Lastname of taxpayers and sending single string request to CBDT in order to avoid failure due to name mismatch arising out of Fname, Lname & Mname. |
| 4 | Mismatch arising when PAN in enrolment application was left blank due to non-availability of CBDT service at the time of data fetching for activation (after submission of application using DSC/eSign). | Enabling fetching name as per PAN at the run time, should the name as per PAN in enrolment application was left blank due to non-availability of CBDT service at the time of activation. |